

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): Information is being collected and will be laid on the table of the House.

Film Making in Regional Languages

3421. **SHRI SAUGATA ROY:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have taken up any Scheme to encourage film making in regional languages; and

(b) if so, the main features thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). Government have no specific scheme for the purpose. Film Production in India is in the Private Sector. The Film Finance Corporation has been set up by Government to promote and assist the film industry by providing, affording or procuring finance, financial or other facilities for production of films of good standard irrespective of the language.

Heavy Water from USA and Canada

3422. **SHRI SAUGATA ROY:** Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether our country will be getting heavy water for its nuclear reactors from USA and Canada; and

(b) if so, under what terms and conditions?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) There is no such proposal under consideration.

(b) The question does not arise.

Property of Organisations seized during Emergency

3423. **SHRI ISHWAR CHOUDHARY:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that movable and immovable property of R.S.S. and Jamait-e-Islami and other orga-

nisations and individuals had been confiscated by Government during emergency;

(b) if so, the state-wise number of such cases; and

(c) whether present Government have released the property of all those persons and organisations?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):

(a) to (c). After the imposition of ban on certain organisations like the RSS and Jamait-e-Islami, the State Governments had taken possession of the movable and immovable property of such organisations. The order banning these organisations was rescinded on 22nd March, 1977 and instructions were issued to State Governments to restore the possession of all such properties to the nominees of the erstwhile banned organisations.

गया में लघु उद्योग

3424. **श्री ईश्वर चौधरी:** क्या उद्योग

मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार राज्य में गया के पिछड़े क्षेत्र में लघु उद्योग स्थापित करने की सरकार की कोई योजना है; और

(ख) यदि हाँ, तो तत्सम्बन्धी तथ्य क्या हैं ?

उद्योग मंत्री (श्री जार्ज फर्नांडीज):

(क) जी, हाँ। गया का पिछड़ा हुआ क्षेत्र जिले के ग्रामीण क्षेत्रों में ग्राम तथा लघु क्षेत्र के संवर्धन हेतु केन्द्र प्रायोजित ग्रामीण उद्योग परियोजना स्कीम के अन्तर्गत आता है।

(ख) प्रारम्भ में ग्रामीण उद्योग परियोजना स्कीम का प्रारम्भ 1962-63 में जिले में नवादा स्थित 4 चुने हुए सामुदायिक विकास खण्डों को सम्मिलित करने हेतु किया